

ELECTION OF DIRECTORS OF COMPANIES

645 SHRI R P KHAITAN Will the Minister of COMPANY AFFAIRS|

कम्पनी कार्य मंत्र

be pleased to refer to the answers to Starred Question No 480 given in the Rajya Sabha on the 15th June, 1971 and State

(a) whether Government have since taken a decision on the question of providing proportional representation by means of the single transferable vote for the election of persons on the Board of Directors of Companies, and

(b) if so, the details thereof?

THE MINISTER OF COMPANY AFFAIRS|

कम्पनी कार्य मंत्र

(SHRI K V RAGHUNATHA REDDY) (a) and (b) The matter is still under consideration of Government

IMPLEMENTATION OF PAY COMMISSION REPORT FOR THE WEST BENGAL EMPLOYEES

646. SHRI KALYAN ROY Will the Minister of FINANCE

वित्त मंत्र

be pleased to state

(a) whether any steps are being taken to fully implement the Report of the Pay Commission in West Bengal for the employees of the State Government, if so, the details thereof; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTER OF FINANCE/

वित्त मंत्रालय में राज्य मंत्र

(SHRI K. R. GANESH): (a) and (b) According to information furnished by the Government of West Bengal, the State Government have so far accepted eight recommendations of the Pay Commission subject to suitable modifications, having regard to the position of their existing financial resources. These relate to

revision of scales of pay merger of dearness allowance with pay, improved pensionary benefits, increased House Rent Allowance, Education Allowance, Medical benefits, etc The number of pay scales has also been reduced from 81 to 34 The revised scales have been given effect from 1st April, 1970 The remaining 12 items of recommendations of Pay Commission are still under the consideration of the State Government.

BANKING COMMISSION

647 SHRI R P KHAITAN SHRI J S TILAK

Will the Minister of FINANCE|

वित्त मंत्र

be pleased to refer to the reply to Unstarred Question No 443 given in the Rajya Sabha on the 1st June, 1971 and state

(a) whether the Banking Commission appointed by the Government of India has since submitted its report, and

(b) if so, the details thereof?

THE MINISTER OF FINANCE/

वित्त मंत्र

(SHRI Y B CHAVAN). (a) and (b) No, Sir. The Commission is expected to submit its report by the end of this year

SALARY OF MANAGING DIRECTOR OF STATESMAN LIMITED

648. SHRI KALYAN ROY: Will the Minister of COMPANY AFFAIRS|

कम्पनी कार्य मंत्र

be pleased to state:

(a) whether application of the Statesman Limited for the approval of a salary of Rs. 6,500/- per month plus certain perquisites for its Managing Director Shri C. R. Irani, has since been approved by the Company Law Board, and

(b) the number and names of the Managing Directors of various news-